NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32

C.P. (IB)/57(MB)2024

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **11.07.2024**

NAME OF THE PARTIES: **IDBI TRUSTEESHIP SERVICES LIMITED V/s MR. DEEPAK RAHEJA**

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Ryan D'Souza a/w Adv. Zaid Mansuri for the Financial Creditor is present and Adv. Ashish V. Jha for the Resolution Professional is also present.
2. Ld. Counsel for the Financial Creditor seeks further time to place on record the rejoinder.
3. List this matter on **01.08.2024** for further consideration.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

/Neeraj/